COURT- II

APPELLATE TIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 147 of 2010

Dated : 24TH March, 2011.

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Uttar Pradesh Power Corporation Ltd. …… Appellant(s)

Vs

N.T.P.C. & Ors. ……. Respondent(s)

Counsel for the Appellant(s): Mr. Pradeep Mishra

Counsel for the Respondent(s): Ms. Ranjitha Ramachandran

ORDER

At the request of the learned Counsel for Appellant, post the matter for **hearing on 15th April, 2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK